## CENTRAL ADMINISTRATIVE TRIBUNAL CIRCUIT BENCH AT RANCHI

#### O.A. NO. 124/2015

# CORAM HON'BLE SHRI JAYESH V. BHAIRAVIA, MEMBER (JUDICIAL) HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)

#### **DATE OF ORDER 20.11.2019.**

Vishnu Bhushan Ojha son of late Devi Saran Ojha, resident of Mohalla Bangali Tola, Ward No. 15, P.O. & P.S. Chakradharpur, District- West Singhbhum

By Advocate: Shri M.A. Khan

#### Versus

1. The Union of India. The Secretary, S.E. Railway, Garden Reach Kokata, Pin 72019 and three others.

By Advocate: Shri Prabhat Kumar

### **ORDER (ORAL)**

<u>Jayesh V. Bhairavia, Member (Judl.)</u>:- The l/c for applicant seeks permission to withdraw this O.A. with a view to pursue his representation for redressal of his claim pending before the competent authority.

2. In view of the above, the O.A is dismissed as withdrawn. No costs.

(Dinesh Sharma) Member (Admn.) (Jayesh V. Bhairavia) Member (Judl.)

mks